

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1201**

**TO BE ANSWERED ON THE 10TH DECEMBER, 2025/ AGRAHAYANA 19, 1947
(SAKA)**

**FINANCIAL ASSISTANT TO STATE AGENCIES OF TELANGANA
GOVERNMENT**

1201 SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has taken note of the fact that the State Government of Telangana time and again requested the Central Government to provide financial assistance for strengthening of its two State Level Agencies viz., Telangana State Anti Narcotics Bureau (TSANB) and Telangana State Cyber Security Bureau (TSCSB);**
- (b) if so, details of the decision taken on the request of the State Government of Telangana regarding the two State Agencies; and**
- (c) if no decision is taken, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a): Yes Sir.**
- (b): The request of Government of Telangana was examined and could not be considered by the Ministry, as it was beyond the already approved allocation for FY2024-25 of the State under the scheme of 'Assistance to States & UTs for Modernisation of Police'.**
- (c): The decision was conveyed to the State in September 2024.**
